

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Special Bench)

Item No.-101
IB-525/ND/2023

IN THE MATTER OF:

Abhilasha Commercial Private Limited
Vs.
Methodex Systems Private Limited

....Applicant

.....Respondent

SECTION

U/s 7 IBC

Order delivered on 11.09.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS,
HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :
For the Respondent :

ORDER

Matter adjourned to **03.10.2023**.

S/d-
(RAHUL BHATNAGAR)
MEMBER (T)

S/d-
(BACHU VENKAT BALRAM DAS)
MEMBER (J)